

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 15.07.2024 After Court Hall-I Hearings**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/150/9/2023
NAME OF THE COMPANY	Varcas Automobiles Pvt Ltd
NAME OF THE PETITIONER(S)	Cygni Energy Pvt Ltd
NAME OF THE RESPONDENT(S)	Varcas Automobiles Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Ms. Sarvani Desiraju for the Operational Creditor.
Ld. Counsel Mr. Rama Rao for the Corporate Debtor.

Settlement not reported. Once again Ld. Counsel for the Corporate Debtor sought extension of time stating that settlement talks are going on. If settlement not reported by the next date of hearing, in default, both the Counsels shall get ready for making submissions. **Matter is adjourned to 02.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)